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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 353/(MAH)/2017

CORAM:

Present:

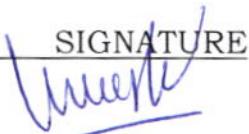
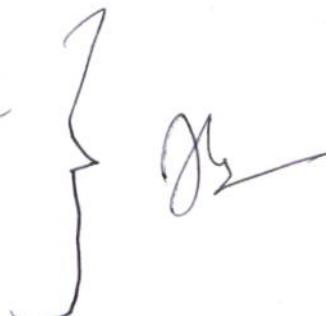
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. CMS Info Systems Pvt. Ltd.

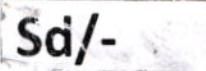
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME  | DESIGNATION | SIGNATURE   |
|--------|---|-------------|---|
|        | Manuresh Nagle  | Advocate    |  |
|        | Himanshu Vaidhan<br>ifb Kharlan & G.<br>for Respondent Nos. 384 | Advocate    |  |

ORDER

TCSP 353/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 14.12.2017.

  
**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

  
**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)